## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:3933 ANSWERED ON:21.03.2013 MISUSE OF GROUNDWATER Ponnam Shri Prabhakar

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the State Governments have sent any complaints to the Union Government asking for an enquiry into the alleged misuse of groundwater for industrial use by some Steel and Power companies for their projects in some of the States including Andhra Pradesh; and
- (b) if so, the details thereof and the action taken by the Government in this regard?

## **Answer**

## THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) As per available information, no complaint from the State Government of Andhra Pradesh has been received alleging misuse of ground water for industrial use by some Steel and Power companies. However, one complaint against M/s Jindal Steel & Power Company was received by Central Ground Water Board under the Ministry of Water Resources from Collector & District Magistrate Angul, Odisha alleging that the Company has been over utilising ground water beyond permissible limit for their integrated power plant at Angul, Odisha. A joint inspection team of District Level Empowered Committee, constituted by Government of Odisha, visited the site on 3.3.2011 and found no violation by the company.